

WRITTEN ANSWERS TO QUESTIONS

CONSTRUCTION OF THE BUILDING FOR THE NAVAL COLLEGE AT COCHIN PORT

*317. BABU GOPINATH SINGH: Will the Minister for DEFENCE be pleased to state:

(a) the cost of construction of the building for the Naval College at Cochin Port;

(b) whether any officer in the Military Engineer Services had pointed out certain irregularities in the estimate of the cost of the buildings;

(c) if so, whether any inquiry was instituted to ascertain the correct position;

(d) if the answer to part (c) above be in the affirmative, what was the result of the inquiry; and

(e) how the officer in the Military Engineer Services who made the allegations was dealt with by the Department?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA):

(a) A sum of Rs. 347 lakhs has been sanctioned for the construction of Naval Training Schools at Cochin (not Naval College).

(b) Not an officer but a Superintendent Grade II made certain allegations regarding the quality of work carried out at the Naval School Construction Project, Cochin.

(c) Yes. An Army Court of Enquiry was convened.

(d) The Court of Enquiry convened on 27th May 1954 held that the allegations were baseless.

(e) Based on the findings of the Court of Enquiry, the subordinate was charged for gross misconduct by making baseless allegations in regard to works at Cochin. The competent authority found him guilty of the charge and awarded the punishment of dismissal from service. He was,

however, dismissed from service on a similar charge on 23rd October 1954.

EXCAVATION OF THE MOUNDS AT THE BUDDHIST STUPA AT MANSAR

*320. DR. W. S. BARLINGAY: Will the Minister for EDUCATION be pleased to state:

(a) whether Government are aware that certain mounds in Mansar in the Ramtek Tehsil of Nagpur District are supposed to be the remains of a Buddhist Stupa containing a tooth of Lord Buddha; and

(b) whether Government have taken any steps to get the mounds in question excavated by experts?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes, but it is not established that they contain any relics of Buddha.

(b) No.

आय कर की वसूली

१८९. श्री कृष्णकान्त व्यास : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) वित्तीय वर्ष १९५३-५४ के प्रारम्भ तथा समाप्ति पर क्रमशः आय कर की बकाया रकम कितनी थी;

(ख) आय कर अपवंचन के कितने मामले उक्त वर्ष में न्यायालयों को भेजे गए और कितने मामलों का समझौता हो गया ; और

(ग) क्या १९५४-५५ में सरकार ने बकाया की वसूली के लिए कोई योजना बनाई है और अगर बनाई है तो वह योजना क्या है ?

†[COLLECTION OF INCOME-TAX

181. SHRI KRISHNAKANT VYAS: Will the Minister for FINANCE be pleased to state:

†English translation.